## GOVERNMENT OF INDIA DRINKING WATER AND SANITATION LOK SABHA

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## Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of projects started under the National Rural Drinking Water Programme (NRDWP) and the sanitation schemes during the 11th and 12th Five Year Plan period so far, State/UT and year-wise;
- (b) the present status of such projects;
- (c) the details of allocation made to various States/UTs including Bihar and its utilisation for such projects during the said Plan period, State/UT and year-wise;
- (d) the details of projects proposed to be taken up under NRDWP during the 12th Five Year Plan period, State/UT-wise;
- (e) the steps taken by the Government for timely completion of these projects;
- (f) whether the targets fixed under the NRDWP for the 11th Five Year Plan have been achieved;
- (g) if so, the details thereof; and
- (h) if not, the efforts being made by the Government to achieve the target fixed under the said Plan periods?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI)

a)& b) The details and status of projects under National Rural Drinking Water Programme in the 11th and 12th Five Year Plan period is at Annexure I and Annexure II respectively.

For Sanitation, Government of India administers the Nirmal Bharat Abhiyan (NBA), formerly known as Total Sanitation Campaign (TSC), to accelerate the progress of sanitation in rural areas. Under NBA/TSC, projects are sanctioned taking the district as a unit. Till date 607 district projects have been sanctioned and are under implementation. State/UT-wise details of district projects sanctioned are at Annexure-III. Cumulative Physical Progress against targets approved under TSC/NBA, State/UT-wise is at Annexure-IV.

- c) Under NRDWP, allocations are not made scheme wise but is done on State/UT basis. States further allocate these funds for individual schemes. The State/UT wise allocation, release and expenditure under NRDWP in the 11th FYP and 12th FYP is at Annexure V and Annexure VI respectively. State/UT-wise, year-wise details of central share released and utilised during the 11th and 12th Five Year Plan under TSC/NBA is at Annexure-VII.
- d)& e) Rural water supply is a State subject. This Ministry supplements the efforts of the States to provide drinking water supply including through piped drinking water supply schemes, by providing technical and financial assistance to the States under the centrally sponsored National Rural Drinking Water Programme (NRDWP), in rural areas of the country. The State Governments are vested with powers to select, plan and implement drinking water supply schemes under the NRDWP to cover more habitations with water supply. States have to prepare Annual Action Plans at the beginning of every financial year, in which the physical targets of activities are laid out along with the financial provisions. States have to enter information of the schemes being implemented and mark the habitations targeted for coverage on the online Integrated Management Information System (IMIS) of the Ministry. States have to enter information System (IMIS) of the Ministry.

f)to h) In the 11th Five Year Plan under NRDWP it was targeted to cover 7, 98,967 rural habitations with drinking water supply against which a total of 6,65,052 (83.23%) habitations were covered.

The Ministry is focusing on the achievements of targets for drinking water supply in rural areas. For this, the Ministry monitors the progress of achievements by the States with respect to targets for coverage of rural habitations. Under NRDWP detailed guidelines have been issued to the States on planning of activities to ensure coverage of targeted habitations, specially focusing on quality affected and partially covered habitations. The progress of utilization of funds and the achievements under the programme are entered by the State on a monthly basis in the IMIS, which is monitored by the Ministry. States which do not report satisfactory progress are

advised to improve their performance.

The Ministry also monitors the proper utilization of funds by reviewing the programme periodically by conducting conferences of the State Secretaries/Engineer in Chiefs in charge of rural water supply, regional review meetings, video conferences etc. Senior officers/Programme officers /Technical officers of the Ministry visit the States to see the progress of implementation of the programme.